

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-508**  
IB-403/ND/2023

**IN THE MATTER OF:**

Mr. Siri Kishan Aggarwal

.....Applicant

**Vs.**

Union Bank of India

.....Respondent

**SECTION**

U/s 94 IBC

**Order delivered on 08.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears on behalf of the Petitioner at the time of hearing. In the interest of justice, list this matter on **18.03.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**